

DIVISION BENCH

P-114

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/49(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	QUICK HEAL TECHNOLOGIES LIMITED VS LALANI INFO TECH LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Ms. Surekha Yadav, Adv.] For Operational Creditor
Mr. Avinash Khanolkar, Adv.

Mr. Kuldeep Mullick, Adv.] For Corporate Debtor
Mr. Arun Kumar Mishra, Adv.

ORDER

1. It is stated by Ms. Surekha Yadav Adv. that Ld. Arguing Counsel is not available on ground of personal difficulty.
2. Therefore, matter is adjourned to **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**